

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.40/BB/ 17	-	For filing report of O.L.	230/ 232	Enlightiks Business Solutions Finance Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATI-IP JOHN

SPT Legal Abdul in Pune

2) Prema - Hatti

ROC

PM

ORDER

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Counsel filed the Scheme after making corrections which was pointed out by the ROC in his report in place of original filed scheme along with petition before the Tribunal. The Counsel requested the Tribunal to consider the revised/corrected scheme in place of original filed with the petition. The Tribunal has to consider the revised/corrected scheme while passing order on the petition. List it for orders on 24/11/2017.

Member (T)

Member (J)